

13-20 hrs

PAPERS LAID ON THE TABLE

AMENDMENT TO THE INDUSTRIAL DIS-
PUTES (CENTRAL) RULES

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table under sub-section (4) of Section 38 of the Industrial Disputes Act, 1947, a copy of the Notification No GSR 40 dated the 10th January, 1959, making certain further amendment to the Industrial Disputes (Central) Rules, 1957 (Placed in Library See No LT-1181/59)

AMENDMENTS TO THE DISPLACED PER-
SONS (COMPENSATION AND REHABILITATION) RULES

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): Sir, I beg to lay on the Table, under sub-section (3) of Section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of each of the following Notifications making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules 1955 —

- 1 GSR No 1214/R-Amdt XXVIII dated the 20th December 1958
- 2 GSR No 108/R-Amdt XXIX dated the 24th January, 1959 (Placed in Library See No LT-1182/59)

AMENDMENT TO COTTON TEXTILES
(PRODUCTION BY HANDLOOM) CON-
TROL ORDER

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955 a copy of Notification No SO 11 dated the 3rd January, 1959, making certain further amendments to the Cotton Textiles (Production by Handloom) Control Order, 1956 (Placed in Library, See No LT-1183/59)

AMENDMENT TO RUBBER RULES

Shri Kanungo: I beg to lay on the Table, under sub-section (3) of sec-

tion 25 of the Rubber Act, 1947, a copy of Notification No GSR. 56 dated the 17th January, 1959, making certain further amendment to the Rubber Rules, 1955 (Placed in Library See No LT-1184/59)

AMENDMENTS TO COFFEE RULES

Shri Kanungo: I beg to lay on the Table under sub-section (3) of section 48 of the Coffee Act, 1942, a copy of Notification No GSR 1221 dated the 27th December, 1958, making certain further amendments to Coffee Rules, 1955 (Placed in Library See No LT-1185/59)

13.21 hrs

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

FOOD PRICES

Shri Ram Krishan (Mahendergarh). Under Rule 197 I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and request that he may make a statement thereon

"Soaring food prices in the country resulting in distress to people in general"

The Minister of Food and Agriculture (Shri A. P. Jain). I would invite attention of the House to the President's address in which the main features of the food situation have been indicated. The prices of foodgrains particularly of wheat and gram, have arisen considerably during the last few months. This has been mainly due to a severe shortfall in production last year owing to failure of monsoon. The production of cereals alone had declined by 44 million tons as compared to the previous year and the total shortfall in the production of all foodgrains including pulses had been of the order of 67 million tons